

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:5849
ANSWERED ON:02.05.2013
PATENT OF DRUG FORMULATIONS
Singh Shri Rakesh

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Multi National Companies in the country get their drugs patented with slight changes in the drug formulations;
- (b) if so, whether such companies have been identified;
- (c) if so, the details thereof;
- (d) whether drugs of these companies are sold at high prices in the market and the common patients are not able to get the benefit of cheap generic drugs;
- (e) if so, the whether any action has been taken /proposed to be taken by the Government in this regard; and
- (f) if so, the details thereof ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT KUMAR JENA)

- (a) Patents are granted as per the amended Patent Act 1970.
- (b)to(f) In view of reply to (a) above, does not arise.